

OFFICE OF DIRECTORATE GENERAL OF FOREIGN TRADE
Udyog Bhawan New Delhi -110011

SCOMET Minutes Inter-Ministerial Working Group (IMWG) in DGFT

Minutes of IMWG Meeting No. 02/2020-21 on dual use SCOMET items [Special Chemicals, Organisms, Materials, Equipment and Technologies] held on 20.05.2020 at Udyog Bhavan, New Delhi.

Meeting No. 02 (2020-21) of Inter-Ministerial Working Group (IMWG) was held under the Chairmanship of Shri Vijay Kumar, Addl. DGFT on 20.05.2020 at 03.00 PM in Room No. 04, H-Wing, Udyog Bhavan, and New Delhi to consider the applications for export of dual use 'SCOMET' items

2. Altogether 139 applications (including 98 deferred cases and 02 previously rejected cases) (39 new applications) were considered by the IMWG, out of which total 34 cases were 'Approved' (including 21 post-facto approvals), 02 cases were 'Rejected' on technical grounds, 05 cases 'Dropped' (either on the request of the firm or due to wrong classification) and remaining 98 cases 'Deferred' due to want of comments/NOC from concerned IMWG member agencies or in await of information/clarification from the applicant firms After deliberations, the decisions of the IMWG are indicated in the tabulated statement given below:

Sl. No.	Firm's name and File No.	DGFT HQ file no.	Decision of IMWG
1	M/s PREMIER EXPLOSIVES LIMITED, SECUNDERABAD, TELANGANA	01/21/089/355/AM20/	Deferred.
2	M/s HEWLETT PACKARD ENTERPRISE INDIA PVT. LTD. , VILLAGE HSR LAYOUT BEGUR HOB BAN	01/21/089/357/AM20/	Deferred. The case is being processed by the DGFT(Hqrs) in terms of laid down procedure.
3	M/s GE INDIA INDUSTRIAL PRIVATE LIMITED , BANGALORE	01/21/089/388/AM20/	Approved
4	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PVT LIMITED , CHENNAI	01/21/089/393/AM20/	Deferred
5	M/s PFIZER LIMITED , BANDRA EAST MUMBAI	01/21/089/413/AM20/	Deferred
6	M/s TEXAS INSTRUMENTS (INDIA) PRIVATE LIMITED , BANGALORE	01/21/089/429/AM20/	Approved
7	M/s ACE MULTI AXES SYSTEMS LTD , BANGALORE	01/21/089/430/AM20/	Deferred
8	M/s CALIBRE CHEMICALS PRIVATE LIMITED , MUMBAI, MAHARASHTRA	01/21/089/432/AM20/	Approved
9	M/s PFIZER LIMITED , BANDRA EAST MUMBAI, MAHARASHTRA	01/21/089/441/AM20/	Deferred
10	M/s QUALCOMM INDIA PVT LTD , WHITEFIELD, KARNATAKA	01/21/089/443/AM20/	Deferred.
11	M/s SRI RANGANATHAR INDUSTRIES PRIVATE LIMITED , COIMBATORE, TAMIL NADU	01/21/089/449/AM20/	Dropped. As per the request of the firm, due to cancellation of export Order, the IMWG decided to drop the case from Agenda.
12	M/s AVAYA INDIA PRIVATE LIMITED , MAGARPATTA CITY HADAPSAR PUNE	01/21/089/445/AM20/	Deferred.
13	M/s AVAYA INDIA PRIVATE LIMITED , MAGARPATTA CITY HADAPSAR PUNE	01/21/089/446/AM20/	Deferred
14	M/s PREMIER EXPLOSIVES LIMITED , SECUNDERABAD, TELANGANA	01/21/089/448/AM20/	Rejected. The IMWG decided to <u>Reject</u> the case on technical grounds.

15	M/s PREMIER EXPLOSIVES LIMITED , SECUNDERABAD,TELANGANA	01/21/089/447/AM20	Rejected. The IMWG decided to Reject the case on technical grounds.
16	M/s QUALCOMM INDIA PVT LTD , WHITEFIELD,KARNATAKA	01/21/089/444/AM20/	Deferred. The case is being processed by the DGFT(Hqrs) on file in terms of laid down procedure
17	M/s FLOWSERVE INDIA CONTROLS PVT LTD , BANGALORE,KARNATAKA	01/21/089/451/AM20/	Approved
18	M/s ORION CHEM PRIVATE LIMITED , NAVI MUMBAI,MAHARASHTRA	01/21/089/453/AM20/	Approved
19	M/s CORROX REMEDIES PVT LTD , NASHIK/ MAH	01/21/089/452/AM20/	Approved
20	M/s MEDILUX LABORATORIES PVT.LTD., , INDORE, M.P.	01/21/089/454/AM20/	Approved
21	M/s QUALCOMM INDIA PVT LTD , WHITEFIELD,KARNATAKA	01/21/089/456/AM20/	Deferred. The case is being processed by the DGFT(Hqrs) on file in terms of laid down procedure
22	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PVT LIMITED , CHENNAI,TAMIL NADU	01/21/089/464/AM20/	Deferred
23	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PVT LIMITED , CHENNAI,TAMIL NADU	01/21/089/461/AM20/	Approved
24	M/s FLOWSERVE MICROFINISH PUMPS PRIVATE LIMITED , HUBLI,KARNATAKA	01/21/089/463/AM20/	Deferred. Due to non-compliance of post reporting under Stock and Sale Policy for previously granted export authorisations.
25	M/s FLOWSERVE MICROFINISH PUMPS PRIVATE LIMITED , HUBLI,KARNATAKA	01/21/089/462/AM20/	Deferred. Due to non-compliance of post reporting under Stock and Sale Policy for previously granted export authorisations.
26	M/s UPL LTD. , BANDRA EAST,MAHARASHTRA	01/21/089/466/AM20/	Approved
27	M/s CALIBRE CHEMICALS PRIVATE LIMITED , MUMBAI,MAHARASHTRA	01/21/089/470/AM20/	Approved
28	M/s GE OIL & GAS INDIA PRIVATE LIMITED , T. NADU	01/21/089/469/AM20/	Deferred
29	M/s GE OIL & GAS INDIA PRIVATE LIMITED, TAMIL NADU	01/21/089/468/AM20/	Deferred
30	M/s TULSI DYE CHEM PRIVATE LIMITED, AHMEDABAD	01/21/089/473/AM20/	Deferred
31	M/s HLE GLASCOAT LIMITED , NAVSARI,GUJARAT	01/21/089/472/AM20/	Approved
32	M/s HLE GLASCOAT LIMITED , NAVSARI,GUJARAT	01/21/089/471/AM20/	Approved
33	M/s GRAPHITE INDIA LIMITED , NASHIK, MAHARASHTRA	01/21/089/474/AM20/	Approved
34	M/s TRANTER INDIA PRIVATE LIMITED , PUNE	01/21/089/479/AM20/	Deferred
35	M/s HLE GLASCOAT LIMITED , NAVSARI,GUJARAT	01/21/089/481/AM20/	Deferred
36	M/s HLE GLASCOAT LIMITED , NAVSARI,GUJARAT	01/21/089/480/AM20/	Deferred. The query raised by DGFT is yet to be responded by the firm.
37	M/s SARNA CHEMICALS PRIVATE LIMITED , VAPI	01/21/089/483/AM20/	Approved
38	M/s GRAPHITE INDIA LIMITED , NASHIK, MAHARASHTRA	01/21/089/487/AM20/	Approved
39	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED , BANGALORE,KARNATAKA	01/21/089/485/AM20/	Deferred. The case is being processed by the DGFT(Hqrs) on file in terms of laid down procedure
40	M/s CALIBRE CHEMICALS PRIVATE LIMITED , MUMBAI	01/21/089/491/AM20/	Approved
41	M/s IHMA INDIA LLP , DELHI,DELHI	01/21/089/490/AM20/	Deferred
42	M/s GRAPHITE INDIA LIMITED , NASHIK, MAHARASHTRA	01/21/089/494/AM20/	Approved
43	M/s GRAPHITE INDIA LIMITED , NASHIK, MAHARASHTRA	01/21/089/493/AM20/	Approved
44	M/s GRAPHITE INDIA LIMITED , NASHIK, MAHARASHTRA	01/21/089/492/AM20/	Approved
45	M/s GRAPHITE INDIA LIMITED , NASHIK, MAHARASHTRA	01/21/089/496/AM20/	Approved
46	M/s GRAPHITE INDIA LIMITED , NASHIK, MAHARASHTRA	01/21/089/495/AM20/	Approved
47	M/s ALKYL AMINES CHEMICALS LTD , NAVI MUMBAI	01/21/089/497/AM20/	Approved
48	M/s ALKYL AMINES CHEMICALS LTD , NAVI MUMBAI	01/21/089/498/AM20/	Approved

49	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PVT. LTD. , PUNE	01/21/089/501/AM20/	Approved
50	M/s FLOWSERVE MICROFINISH VALVES PRIVATE LIMITED , HUBLI, KARNATAKA	01/21/089/500/AM20/	Approved
51	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED , BANGALORE,KARNATAKA	01/21/089/499/AM20/	Deferred. The case is being processed by the DGFT(Hqrs) on file in terms of laid down procedure.
52	M/s VISWAAT CHEMICALS LIMITED , MUMBAI	01/21/089/507/AM20/	Approved
53	M/s GRAPHITE INDIA LIMITED , NASHIK, MAHARASHTRA	01/21/089/505/AM20/	Approved
54	M/s GRAPHITE INDIA LIMITED , NASHIK, MAHARASHTRA	01/21/089/504/AM20/	Approved
55	M/s GRAPHITE INDIA LIMITED , NASHIK, MAHARASHTRA	01/21/089/506/AM20/	Deferred
56	M/s CNC TECHNICS PVT LTD , HYDERABAD,TELANGANA	01/21/089/509/AM20/	Deferred
57	M/s UPL LTD. , BANDRA EAST,MAHARASHTRA	01/21/089/508/AM20/	Approved
58	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PVT. LTD. , PUNE	01/21/089/511/AM20/	Approved
59	M/s L&T VALVES LIMITED , MUMBAI,MAHARASHTRA	01/21/089/510/AM20/	Deferred. Response from the firm on end use of the product, is pending.
60	M/s SARTORIUS STEDIM INDIA PVT. LTD. , BENGALURU	01/21/089/513/AM20/	Deferred
61	M/s HLE GLASCOAT LIMITED , NAVSARI,GUJARAT	01/21/089/519/AM20/	Deferred
62	M/s HEWLETT PACKARD INDIA SOFTWARE OPERATION PVT LTD , BANGALORE	01/21/089/514/AM20	Deferred. The case is being processed by the DGFT on file in terms of laid down procedure.
63	M/s ANTICORROSIVE EQUIPMENT PVT.LTD., MUMBAI	01/21/089/521/AM20/	Deferred
64	M/s ANTICORROSIVE EQUIPMENT PVT.LTD., MUMBAI	01/21/089/520/AM20/	Deferred
65	M/s NAVIN FLUORINE INTERNATIONAL LIMITED,MUMBAI	01/21/089/523/AM20/	Deferred
66	M/s GRAPHITE INDIA LIMITED , NASHIK, MAHARASHTRA	01/21/089/524/AM20/	Deferred
67	M/s GRAPHITE INDIA LIMITED , NASHIK, MAHARASHTRA	01/21/089/525/AM20/	Deferred
68	M/s HLE GLASCOAT LIMITED , NAVSARI,GUJARAT	01/21/089/526/AM20/	Approved
69	M/s MEDILUX LABORATORIES PVT.LTD., , INDORE, M.P.	01/21/089/527/AM20/	Approved
70	M/s FLOWSERVE INDIA CONTROLS PVT LTD ,TAMIL NADU	01/21/089/528/AM20/	Approved
71	M/s HLE GLASCOAT LIMITED , ANAND,GUJARAT	01/21/089/529/AM20/	Deferred
72	M/s GARG SCIENTIFIC GLASS INSTRUMENT CO , MUMBAI	01/21/089/531/AM20/	Deferred
73	M/s NXP INDIA PRIVATE LIMITED , NOIDA	01/21/089/532/AM20/	Deferred
74	M/s L&T VALVES LIMITED , MUMBAI	01/21/089/534/AM20/	Deferred
75	M/s L&T VALVES LIMITED , MUMBAI	01/21/089/533/AM20/	Deferred
76	M/s BALAJI AMINES LIMITED , SOLAPUR,MAHARASHTRA	01/21/089/538/AM20/	Deferred
77	M/s BALAJI AMINES LIMITED , SOLAPUR,MAHARASHTRA	01/21/089/537/AM20/	Deferred
78	M/s NVIDIA GRAPHICS PRIVATE LIMITED , BANGALORE	01/21/089/540/AM20/	Deferred. The case is being processed by the DGFT(Hqrs) on file in terms of laid down procedure.
79	M/s GOODWILL CHEMICAL INDUSTRIES , MUMBAI	01/21/089/539/AM20/	Deferred
80	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PRIVATE LI , PUNE	01/21/089/542/AM20/	Deferred
81	M/s GE OIL & GAS INDIA PRIVATE LIMITED , TAMIL NADU	01/21/089/543/AM20/	Deferred
82	M/s FLOWSERVE INDIA CONTROLS PVT LTD , BANGALORE	01/21/089/546/AM20/	Deferred
83	M/s SOLAR INDUSTRIES INDIA LIMITED , NAGPUR,MAHARASHTRA	01/21/089/544/AM20/	Deferred
84	M/s SOLAR INDUSTRIES INDIA LIMITED , NAGPUR	01/21/089/545/AM20/	Deferred
85	M/s GE OIL & GAS INDIA PRIVATE LIMITED , TAMIL NADU	01/21/089/549/AM20/	Deferred
86	M/s KSJ TECHNO SERVICES PRIVATE LIMITED ,,DELHI	01/21/089/551/AM20/	Deferred
87	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PVT LIMITED , CHENNAI	01/21/089/001/AM21/	Deferred
88	M/s INTEL TECHNOLOGY INDIA PVT LTD , BENGALURU	01/21/089/005/AM21/	Deferred
89	M/s INTEL TECHNOLOGY INDIA PVT LTD , BENGALURU	01/21/089/004/AM21/	Deferred
90	M/s INTEL TECHNOLOGY INDIA PVT LTD , BENGALURU	01/21/089/003/AM21/	Deferred

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91	M/s INTEL TECHNOLOGY INDIA PVT LTD , BENGALURU	01/21/089/012/AM21/	Deferred
92	M/s INTEL TECHNOLOGY INDIA PVT LTD , BENGALURU	01/21/089/008/AM21/	Deferred
93	M/s INTEL TECHNOLOGY INDIA PVT LTD , BENGALURU	01/21/089/007/AM21/	Deferred
94	M/s INTEL TECHNOLOGY INDIA PVT LTD , BENGALURU	01/21/089/006/AM21/	Deferred
95	M/s INTEL TECHNOLOGY INDIA PVT LTD , BENGALURU	01/21/089/013/AM21/	Deferred
96	M/s INTEL TECHNOLOGY INDIA PVT LTD , BENGALURU	01/21/089/009/AM21/	Deferred
97	M/s INTEL TECHNOLOGY INDIA PVT LTD , BENGALURU	01/21/089/010/AM21/	Deferred
98	M/s INTEL TECHNOLOGY INDIA PVT LTD , BENGALURU	01/21/089/011/AM21/	Deferred
99	M/s INTEL TECHNOLOGY INDIA PVT LTD , BENGALURU	01/21/089/014/AM21/	Deferred
100	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PVT LIMITED , CHENNAI	01/21/089/015/AM21/	Approved
101	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED , BANGALORE	01/21/089/016/AM21/	Dropped. In view of the request of the firm, the IMWG allowed to withdraw the case.
102	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PVT LIMITED , CHENNAI	01/21/089/019/AM21/	Deferred
103	M/s CALIBRE CHEMICALS PRIVATE LIMITED , MUMBAI	01/21/089/020/AM21/	Deferred
104	M/s CALIBRE CHEMICALS PRIVATE LIMITED , MUMBAI	01/21/089/021/AM21/	Deferred
105	M/s TEXAS INSTRUMENTS (INDIA) PRIVATE LIMITED , BANGALORE	01/21/089/023/AM21/	Deferred
106	M/s TEXAS INSTRUMENTS (INDIA) PRIVATE LIMITED , BANGALORE	01/21/089/022/AM21/	Deferred
107	M/s INTEL TECHNOLOGY INDIA PVT LTD , BENGALURU	01/21/089/025/AM21/	Deferred
108	M/s KEYSIGHT TECHNOLOGIES INDIA PRIVATE LIMITED , BANGALORE	01/21/089/024/AM21/	Deferred
109	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PVT LIMITED , CHENNAI	01/21/089/026/AM21/	Deferred
110	M/s CALIBRE CHEMICALS PRIVATE LIMITED , MUMBAI	01/21/089/027/AM21/	Deferred
111	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PVT LIMITED , CHENNAI	01/21/089/028/AM21/	Deferred
112	M/s SARTORIUS STEDIM INDIA PVT. LTD. , BENGALURU	01/21/089/030/AM21/	Deferred
113	M/s CALIBRE CHEMICALS PRIVATE LIMITED , MUMBAI	01/21/089/032/AM21/	Deferred
114	M/s CALIBRE CHEMICALS PRIVATE LIMITED , MUMBAI	01/21/089/033/AM21/	Deferred
115	M/s INGRAM MICRO INDIA PRIVATE LIMITED , MUMBAI	01/21/089/034/AM21/	Deferred. The case is being processed by the DGFT (Hqrs) in terms of laid down procedure.
116	M/s SARTORIUS STEDIM INDIA PVT. LTD. , BENGALURU	01/21/089/031/AM21/	Deferred
117	M/s INGRAM MICRO INDIA PRIVATE LIMITED , MUMBAI	01/21/089/035/AM21/	Deferred. The case is being e processed by the DGFT (Hqrs) in terms of laid down procedure.
118	M/s INTEL TECHNOLOGY INDIA PVT LTD , BENGALURU	01/21/089/037/AM21/	Deferred
119	M/s INGRAM MICRO INDIA PRIVATE LIMITED , MUMBAI	01/21/089/038/AM21/	Deferred. The case is being processed by the DGFT (Hqrs) in terms of laid down procedure.
120	M/s INGRAM MICRO INDIA PRIVATE LIMITED , MUMBAI	01/21/089/036/AM21/	Deferred The case is being processed by the DGFT (Hqrs) in terms of laid down procedure.
121	M/s ALCATEL- LUCENT INDIA LIMITED , GURGOAN	01/21/089/039/AM21/	Deferred The case is being processed by the DGFT (Hqrs) in terms of laid down procedure.
122	M/s L&T VALVES LIMITED , MUMBAI	01/21/089/040/AM21/	Deferred
123	M/s SOLAR INDUSTRIES INDIA LIMITED , NAGPUR	01/21/089/042/AM21/	Deferred
124	M/s SARTORIUS STEDIM INDIA PVT. LTD. , BENGALURU,	01/21/089/041/AM21/	Deferred
125	M/s DATA PATTERNS (INDIA) PVT LTD , TAMIL NADU	01/21/089/502/AM20/	Deferred
126	M/s TONBO IMAGING INDIA PRIVATE LIMITED , BANGALORE	01/21/089/515/AM20/	Deferred

127	M/s TONBO IMAGING INDIA PRIVATE LIMITED , BANGALORE	01/21/089/516/AM20/	Deferred
128	M/s TONBO IMAGING INDIA PRIVATE LIMITED , BANGALORE	01/21/089/517/AM20/	Deferred
129	M/s TONBO IMAGING INDIA PRIVATE LIMITED , BANGALORE	01/21/089/518/AM20/	Deferred
130	M/s PREMIER MEDICAL CORPORATION PRIVATE LIMITED , SARIGAM, GUJARAT	01/21/089/029/AM21/	Dropped The item is classified under Non-SCOMET and wrongly filed under SCOMET. The case dropped from Agenda
131	M/s FAB INTERNATIONAL EXPORTS , MUMBAI	01/21/089/043/AM21/	Dropped The item is classified under Non-SCOMET and wrongly filed under SCOMET. The case dropped from Agenda
132	M/s GMM PFAUDLER LTD , DIST ANAND GUJARAT	01/21/089/045/AM21/	Deferred
133	M/s ROYAL ENGINEERS & TECHNOCRATS , NAYA NANGAL,PUNJAB	01/21/089/046/AM21/	Deferred
134	M/s FAB INTERNATIONAL EXPORTS MUMBAI	01/21/089/047/AM21/	Dropped. The item is classified under Non-SCOMET and wrongly filed under SCOMET. The case dropped from Agenda
135	M/s DYNA Biotech, Pune	01/21/089/001 - TEMP/ AM21 (offline case)	Deferred
136	M/s DYNA Biotech, Pune	01/21/089/002 - TEMP/ AM21/ (offline case)	Deferred
137	M/s DYNA Biotech, Pune	01/21/089/003 - TEMP/ AM21/ (offline case)	Deferred
138	M/s ALFA LAVAL INDIA PRIVATE LIMITED, PUNE	01/21/089/437/AM20/	Deferred. The case earlier <u>rejected</u> by IMWG dated 18.03.2020 on technical grounds, has now been re-opened on the request of the firm.
139	M/s PHARMA CHEMICALS INDUSTRIES, MUMBAI MAHARASHTRA,	01/21/089/402/AM20/	Deferred. The case earlier <u>rejected</u> by IMWG dated 19.02.2020 on technical grounds, has now been re-opened on the request of the firm.

Note 1 : (i). Suffix AM20 with the application number denotes that the application was received between the period 01.04.2019 to 31.03.2020

(ii) Suffix AM21 with application number denotes that the application received on or after 01.04.2020.

Note. 2 With respect to compliance under Public Notice No. 36 of February, 2020 regarding submission of legal undertaking on stamp paper of Rs. 200/- has been relaxed to the tune that the applicant firms can give the undertaking on the letter head of the company duly signed by the authorised signatory, and subsequently furnish the legal undertaking once lockdown is over.

Clarificatory Note on various terminology used in the Minutes of the SCOMET meeting :

(i) **Deferred cases:** Cases which are shown as Deferred imply pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** Cases which are shown as Approved implies that the IMWG has recommended for grant of export autorisation for the item and quantity applied for, with or without conditions. An SMS/E-mail alert with reference number of application is sent once the case is electronically approved on the IMWG portal.

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(iii) **Approved post-facto** : Cases which are shown as Approved post-facto implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, IMWG in terms of Para 2.74(IX) of HBP (Handbook of Procedure 2015-20).

(iv) **Returned without action** : Cases which are shown as Returned without action implies that application is incomplete in its basis parameters and cannot be processed even after submission of additional documents provided by the firm. In such cases, an email will be sent by SDCOMET Cell notifying the deficiency and advise to the firm to file fresh application.

(v) **Denied**: Cases which are shown as Denied implies that application has been considered by the IMWG and after due consideration, the case has not been approved due to end use / user concern or break in supply chain.

(vi) **Dropped**: Cases which are shown as Dropped implies that application has been considered by the IMWG and after due consideration, it has been decided that the case can not be processed in the present form and a fresh application need to be filed by the applicant firm with complete and correct documents.

(vii) **Issue of export license by DGFT (Hqrs)**: W.e.f. 06.07.2018, the export licenses / authorizations for approved SCOMET applications are issued centrally by DGFT (Hqrs) generally within three working days from issue of Minutes of IMWG meeting subject to all mandatory compliance. An SMS/E-mail alert with reference number of application, is sent twice to the applicant, first when the case is electronically approved on the IMWG portal and secondly when export license is generated.

(vii) **Important Note** : SCOMET export authorizations are not handed over physically to the applicant firms and sent through Speed Post only. The PDF copy of authorizations are also generally not provided. However, due to the unprecedented situation arising out of COVID19, dispatch of the export authorization through post have badly affected. Hence scanned copy of all SCOMET authorizations are invariably sent through email to the applicant firms on the email mentioned in the online applications, which are also accepted by the Customs.

